

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 372 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: M/s Daimler Financial Services Pvt. Ltd. Vs. M/s Sharda Gems and Jewels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

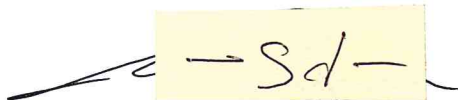
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ritesh Khare, Advocate for the Petitioner

ORDER

Ld. Counsel for the Petitioner submits that he has taken steps to serve the Respondent. As none is present on behalf of the Respondent. Affidavit of service be file.

Renotify this case for further consideration on 16th October, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)